## NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 02.03.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
-	TP 91/16	Hearing	397/398	Charles Prabhakar & 2 Others Vs Evangelical Trust Association of South India

SL.

NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

NO.

& PHONE NUMBER

REPRESENTATION TO WHOM (PETITIONER)

(RESPONDENT)

OK.S. VADIVELU. ADVOUNTE FOR.
94423-55570. Petitionevolo 163

Shri K.S. Vadivelu, Advocate, appeared for petitioners 1 to 3. He undertakes to file vakalat for petitioners.

List it on 24.03.2017.

∠MEMBER (

MEMBER (T)